

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 129
C.A.(CAA)/51(AHM)2021

Order under Section 230-232

IN THE MATTER OF:

Antra Impex Pvt Ltd
Art Bazar Fashions Pvt Ltd
Lokesh Tex Trade Pvt Ltd

.....Applicant

Order delivered on 17.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Dhiren Dave, PCS
For the IRP/RP :
For the Respondent :

ORDER

Heard Learned PCS for the Petitioner.

The order is reserved.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)